

Item-23

27.6.2005

MA-1127/2005

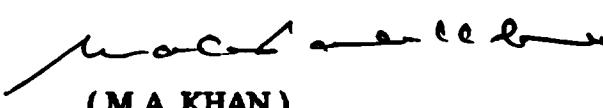
OA-2659/2003

Present: Sh. Yogesh Sharma proxy for
Sh. Madhav Panikar, counsel for respondents
(applicants in MA).

By order dated 24.3.2005 respondents are directed to proceed in the disciplinary proceeding from the stage of the receipt of the enquiry report preferably within 2 months from the date certified copy of the order is received. MA is filed for extension of two months time. It is submitted that the matter is under consideration by Ministry of Defence/Ministry of Law. Copy of the application has already been served on the applicant. Nobody is present on behalf of the applicant. We are inclined to grant one month time to the respondents to implement the order. Accordingly, one month further time is granted to the respondents from today for implementing the order. Application is disposed of.

Copy of the order be sent to the applicant in the OA.

~~Shankar~~
(S.K.NAIK)
Member (A)


(M.A. KHAN)
Vice Chairman (J)

'sd'